## GOVERNMENT OF RAJASTHAN LAW & LEGAL AFFAIRS DEPARTMENT

No. F. 12(62) Raj/Vad/2016

Jaipur, Dated: 14-8-18

#### ::ORDER::

Consequent upon the revision in the Retainership, Appearance fees and Drafting & Settling charges payable to the Law Officers, the following fixed retainership, Appearance fees and Drafting & Settling Charges shall stand hereby revised from the date of issuance of this order:

| Name of Post                         | Retainership Fees | Appearance Fees (Per Day) | Drafting & Settling<br>Charges (Per Case) |
|--------------------------------------|-------------------|---------------------------|---|
| Addl. Adv. Gen Cum<br>Govt. Advocate | Rs. 31,200/- P.M. | Rs. 4200/-                | Rs. 2400/-                                |
| Govt. Counsel                        | Rs. 31,200/- P.M. | Rs. 1200/-                | Rs. 1150/-                                |
| Addl. Govt. Counsel                  | Rs. 25,200/- P.M. | Rs. 1200/-                | Rs. 1150/-                                |
| Addl. Govt. Advocate                 | Rs. 25,200/- P.M. | Rs. 1200/-                | NIL                                       |
| DY. Govt. Counsel                    | Rs. 22,700/- P.M. | Rs. 1200/-                | Rs. 1150/-                                |
| DY. Govt. Advocate                   | Rs. 22,700/- P.M. | Rs. 1200/-                | NIL                                       |
| Asstt. Govt. Counsel                 | Rs. 18,000/- P.M. | Rs. 1200/-                | NIL                                       |
| Asstt. Govt. Advocate                | Rs. 18,900/- P.M. | Rs. 1200/-                | NIL                                       |

Apart from retainership, per day appearance fee and drafting and settling charges as revised herein above, the other fee and charges shall remain same as prescribed under order No. F15(12)RAJ/VAD/06 Dated 26.10.2010 and departmental orders issued in this behalf from time to time.

The revised fee mentioned hereinabove shall be applicable from the date of issuance of this order.

This order is being issued in concurrence with Finance Department ID No. 101804051 Dated 01-08-2018.

Sd — (Mahaveer Prashad Sharma) Principal Secretary, Law

Copy Forwarded for information and necessary action to:

- 1. The Secretary to HE Governor Rajasthan, Jaipur.
- 2. PS to Hon'ble Chief Minister, Rajasthan, Jaipur.
- 3. OSD to Hon'ble State Law Minister, Rajasthan, Jaipur.
- 4. PS to Chief Secretary, Rajasthan, Jaipur.
- 5. All Addl. Chief Secretaries/Principal Secretaries/Secretaries/Special Secretaries to the Government.
- 6. Advocate General, Rajasthan, Jaipur.
- 7. All Addl. Advocate General, Rajasthan, Jodhpur/Jaipur.
- 8. All head of the Department, Rajasthan.
- 9. Addl. Advocate General Cum Govt. Advocate, Jaipur/Jodhpur.
- All Addl. Govt. Advocate/Addl. Govt. Counsel, Dy. Govt. Advocate/ Dy. Govt. Counsel, Asstt. Govt. Advocate/ Asstt. Govt. Counsel, Rajasthan Hight Court, Bench Jaipur/ Jodhpur.
- 11. All Joint Legal Remembrancer/ Deputy Legal Remembrancer / Asstt. Legal Remembrancer/ Senior Law Officer/ Junior officer of the Law Department.
- 12. Programmer, Law & Legal Department.
- 13. AAO, Law Department.
- 14. Guard Files.

(Chanchal Mishra) Law Secretary

# GOVERNMENT OF RAJASTHAN LAW & LEGAL AFFAIRS DEPARTMENT

No. F. 15(12) Raj/Vad/2006

Jalpur, Dated: 2 2 - 99 -- 15

## **OREDR**

In partial modification to the order of even No. dated 26-10-2010 the rates of monthly retainership, Appearance fee and special fee payable to Advocate General and Additional Advocate General, shall stand revised from the date of issuance of this order.

## (A). Remuneration/ Retainership -

1. Advocate General

42000/- p.m. (Fixed)

2. Additional Advocate General

33600/- p.m. (Fixed)

The above mentioned remuneration/retainership shall liable to be enhanced @ 10% every year with effect from Financial Year 2016-17.

## (B). Appearance Fees -

## 1. Advocate General:

₹ 2200/- per day up to five listed cases, but if the number of cases listed per day exceeds 5, then additional fees @ 6 0/- per case for the cases exceeding five shall be paid but in no case a total es of more than ₹ 6000/- per day shall be paid.

## 2. Additional Advocate General:

₹ 1/50/- per day up to five listed cases, but if the number of cases listed per day exceeds 5, then additional fees @ 4 /- per case for the cases exceeding five shall be paid but in no case a total fees or more than ₹ 3500/- per day shall be paid.

## (C). Special Appearance Fees in special cases:

## (1) Advocate General

## Slab 1:-

₹ 51000/- per effective hearing subject to a ceiling of 3 hearings, but where the Advocate General is required to appear in a continuous in the Supreme Court of India, Special fee of ₹ 51000/- per effective hearing shall be subject to a ceiling of 7 hearings.

## <u>S!ab 2:-</u>

₹ 34000/- per effective hearing subject to a ceiling of 3 hearings, but where the Advocate General is required to appear in a case in any other High Court out side the State of Rajasthan, Special fee of ₹ 34000/- per effective hearing shall be subject to a ceiling of 7 hearings.

## Slab 3.

₹ 17000/- per effective hearing subject to a celling of 3 hearings, but where the Advocate General is required to appear in a case in the Rajasthan High Court, Jodhpur, Special fee of ₹ 1/000/2 per effective hearing shall be subject to a ceiling of 7.

## (2) Additional Advocate General-

### Sla.: 1:-.

₹ 51000/- per effective hearing subject to a ceiling of 3 hearings.

## Slab 2:-

₹ 34000/- per effective hearing subject to a ceiling of 3 hearings.

## Slab 3:-

₹ 17000/- per effective hearing subject to a ceiling of 3 hearings.

All other existing conditions in the order dated 26-10-2010 and other orders issued in pursuance there of shall remain unchanged.

This order is being issued in concurrence with Finance Department ID No. 101502086 Dated 17-09-15.

(Deepak Maheshwari) Principal Secretary, Law

## Copy forwarded for information and necessary action to:

- 1 The Secretary to HE Governer kniasthan, Jaipur.
- 2 PS to Hon'ble Chief Minister, Rajasthan, Jaipur.
- 3 PS to Hon'ble Law Minister, Rajasthan, Jaipur.
- 4 PS to Chief Secretary, Rajasthan, Jaipur.
- 5 All Principal Secretaries/ Secretaries/ Special Secretaries to the Government.
- 6 Advocate General, Rajasthan, Jaipur.
- 7 All Addl. Advocate General, Rajasthan, Jodhpur/Jaipur.
- 8 All Head of the Department, Rajasthan
- 9 All Joint Legal Remembrancer/ Deputy Legal Remembrancer/ Asstt. Legal Remembrancer/ Senior Law Officer/ Junior Officer of the Law Department.
- 10 Administrator Litigation, Jodhpur/Jaipur.
- 11 Ail-District Magistrates.
- 12 AAO, Law Department.
- 13 Guard File.

(Coverdhan Bardhar)
Law Secretary